

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NOS. 248, 249 & 345 OF 2017

Dated : 23rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Torrent Power Limited

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hardik Luthra
Mr. Alok Shukla

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sumit Panwar
Mr. Sachin Dubey for R-1

Mr. Anand K. Ganesan for R-2

ORDER

Adjourn these matters to **25.11.2019** at the request of learned counsel for the appellant.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/mkj